

**Central Administrative Tribunal
Principal Bench**

OA No. 4202/2015

New Delhi this the 8th day of December, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Pranav Kumar,
S/o Mahendra Lal Das,
Aged 33 years,
Examiner of Patents and Designs,
Boudhik Sampada Bhavan,
Plot No.32, Sector 14,
Dwarka,
New Delhi-110078
R/o RZ-80, B-Block Arjun Park,
Nazafgarh, New Delhi-43

-Applicant

(None)

VERSUS

1. Ministry of Commerce & Industry, (DIPP)
Through its Secretary,
Udyog Bhavan, New Delhi-110 107

2. Office of the Controller General
Patents, Designs & trade Marks,
Through its Controller General of Patents and
Designs,
Boudhik Sampada Bhavan,
First Floor, S.M. Road, Antop Hill,
Mumbai-400037 (India)

3. Senior Joint Controller of Patents & Designs
Head Office, Patent Office,
Boudhik Sampada Bhavan,
Plot No.32, Sector 4,
Dwarka, New Delhi

-Respondents

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

Even on the revised call, there is no representation on behalf of the applicant. The OA is dismissed for default and non-prosecution.

**(Dr. B.K. Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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